NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 110(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY:

Vikram Bakshi

V/s.

M/s. Connaught Plaza Resturants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

3	S.NO. NAME DESIGNATION	REPRESENTATION	SIGNATURE
2. 3.	Tejas Kovia Karan Mehra Pritpal Singh Niljar Advi Manavendra Mishra	Counsel for Petitioners.	many
	MR. SATYAJIT SARNA ZADV	Counselfor Resp No. 8	Molit
l· 2·	Mr. S. K. Dubey Adu. Mr. Anand M. Misher	Cloursel for Resp. No. 10.	Am. Justice

ORDER

All respondents shall file short written statements by 21.10.2016 with a copy in advance to the petitioner.

To come up for arguments in rebuttal on 24.10.2016.

[CHIEF JUSTICE M.M. KUMAR]

PRESIDENT

[S.K. MOHAPATRA] MEMBER[T]

20.10.2016 [ravi]

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